

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 2067
TO BE ANSWERED ON 11th MARCH, 2025

ASSISTANCE FOR TOBACCO FARMERS OF UTTAR PRADESH

2067. SHRI DEVESH SHAKYA

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is running any special scheme to assist the farmers engaged in tobacco cultivation in Uttar Pradesh;
- (b) if so, the details of such programmes, and the number of farmers benefitted by them;
- (c) whether the Government has implemented any special scheme in the interest of farmers of the districts like Etah, Kasganj and Farrukhabad, where tobacco is cultivated on large scale; and
- (d) if so, the details of this scheme and the benefits accrue to the farmers therefrom?

ANSWER

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAM NATH THAKUR)

(a) to (d): The Department of Agriculture & Farmers Welfare (DA&FW) is not implementing any programme / scheme for promotion of tobacco / tobacco cultivation in the country.

DA&FW is implementing Crop Diversification Programme (CDP) under Pradhan Mantri - Rashtriya Krishi Vikas Yojana (PM-RKVY) in tobacco growing states including Uttar Pradesh (3 districts namely Etah, Kasganj & Farrukhabad) to encourage farmers to shift to alternative crops/cropping system since 2015-16. Under CDP, the tobacco growing states have been given the flexibility to take suitable activities / interventions to shift from tobacco crops to alternative agricultural / horticultural crops, as per the cost norms approved under any centrally sponsored schemes/state schemes.

The Government of India is also providing flexibility to the states for state specific needs/priorities under PM-RKVY and the states can promote crop diversification under PM-RKVY with the approval of State Level Sanctioning Committee (SLSC).
